

F.No. 01(03)/Roster/CESTAT/2022(part-3)
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 21.10.2022

ORDER NO. 187 of 2022

Hon'ble President is pleased to order the sitting commencing from **31.10.2022** to **02.12.2022** for **CESTAT, New Delhi** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 31.10.2022 to 02.12.2022	Hon'ble Mr. Justice Dilip Gupta, President and Mr. P. V. Subba Rao, Hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench matters.
From 31.10.2022 to 02.12.2022	Mr. Anil Choudhary, Hon'ble Member (Judicial)	Single Member matters.
From 31.10.2022 to 02.12.2022	Ms. Rachna Gupta, Hon'ble Member (Judicial)	Single Member matters.

Note:

1. In the event of tour/leave/Chamber work of Hon'ble President, Mr. Anil Choudhary, Hon'ble Member (Judicial) will sit in the Division Bench and in his absence Ms. Rachna Gupta, Hon'ble Member (Judicial) will sit in the Division Bench.
2. In the event of leave of Technical Member, Hon'ble President will do the Chamber work.
3. If one of the Members sitting in the SM Bench is on leave/tour the other SM Bench will hear both the lists.
4. In the event of no sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders"/"court proceedings".

By Order


(Mukesh Gupta)
Deputy Registrar

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Assistant Registrar

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Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 21.10.2022

ORDER NO. 188 of 2022


Hon'ble President is pleased to order the sitting commencing from **31.10.2022 to 02.12.2022** for **CESTAT, Mumbai** as follows:-

CORAM	PERIOD	WORKS ASSIGNED
Mr. S. K. Mohanty, Hon'ble Member (Judicial) and Mr. C. J. Mathew, Hon'ble Member (Technical)	From 31.10.2022 to 02.12.2022	Customs and Service Tax Division Bench Matters
Mr. Sanjiv Srivastava, Hon'ble Member (Technical) and Mr. S. K. Pati, Hon'ble Member (Judicial)	From 31.10.2022 to 02.12.2022	Excise Division Bench matters
Mr. Ajay Sharma, Hon'ble Member (Judicial)	From 31.10.2022 to 02.12.2022	Single Member Bench Matters

Note:

1. In the event of leave/tour of any Member in a Division Bench, the matters will be taken up by the other Division Bench, if available and the other Member in the Division Bench will hear Single Member cases.
2. On every Friday afternoon special bench sitting, if any, will be notified with the approval of the available Senior Member.
3. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders"/"court proceedings".

By Order


(Mukesh Gupta)
Deputy Registrar

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Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 21.10.2022

ORDER NO. 189 of 2022

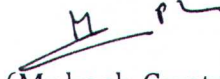
Hon'ble President is pleased to order the sitting commencing from **31.10.2022** to **02.12.2022** for **CESTAT, Kolkata** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 31.10.2022 to 02.12.2022	Mr. P. K. Choudhary, Hon'ble Member (Judicial)	Single Member matters

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders" /"court proceedings".

By Order


(Mukesh Gupta)
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ORDER NO. 190 of 2022

Hon'ble President is pleased to order the sitting commencing from **31.10.2022** to **02.12.2022** for **CESTAT, Bangalore** as follows:

PERIOD	CORAM	WORKS ASSIGNED
From 31.10.2022 to 02.12.2022	As may be constituted from time to time by separate order	---

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders"/"court proceedings".

By Order



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Dated: 21.10.2022

ORDER NO. 191 of 2022


Hon'ble President is pleased to order the sitting commencing from **31.10.2022 to 02.12.2022** for **CESTAT, Allahabad** as follows:

PERIOD	CORAM	WORKS ASSIGNED
From 31.10.2022 to 02.12.2022	As may be constituted from time to time by separate order	---

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders"/"court proceedings".

By Order


(Mukesh Gupta)
Deputy Registrar

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West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 21.10.2022

ORDER NO. 192 of 2022

Hon'ble President is pleased to order the sitting commencing from **31.10.2022 to 02.12.2022** for **CESTAT, Ahmedabad** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 31.10.2022 to 02.12.2022	Sh. Ramesh Nair, Hon'ble Member (Judicial) and Sh. Raju, Hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench Matters
Every Thursday afternoon (after DB is over)	Sh. Ramesh Nair, Hon'ble Member (Judicial)	Single Member Bench
Every Thursday afternoon (after DB is over)	Sh. Raju, Hon'ble Member (Technical)	Single Member Bench

Note:

1. Whenever any Member of Division Bench is unavailable, the other Member of that Bench will hear Single Member matters, as notified. Single Member sitting on Thursdays will be held if the respective members are available at station.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders"/"court proceedings".

By Order


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Dated: 21.10.2022

ORDER NO. 193 of 2022

Hon'ble President is pleased to order the sitting commencing from **31.10.2022** to **02.12.2022** for **CESTAT, Chandigarh** as follows:

PERIOD	CORAM	WORKS ASSIGNED
From 31.10.2022 to 02.12.2022	As may be constituted from time to time by separate order	---

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders"/"court proceedings".

By Order


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ORDER NO. 194 of 2022

Hon'ble President is pleased to order the sitting commencing from **31.10.2022** to **02.12.2022** for **CESTAT, Chennai** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 31.10.2022 to 02.12.2022	Ms. Sulekha Beevi C. S., Hon'ble Member (Judicial)	Single Member matters
From 31.10.2022 to 02.12.2022	Mr. P. Dinesha, Hon'ble Member (Judicial)	Single Member matters

Note:

1. If one of the Members sitting in the SM Bench is on leave/tour the other SM Bench will hear both the lists.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders"/"court proceedings".

By Order



(Mukesh Gupta)
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ORDER NO. 195 of 2022

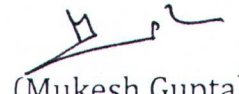
Hon'ble President is pleased to order the sitting commencing from **31.10.2022** to **02.12.2022** for **CESTAT, Hyderabad** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 31.10.2022 to 02.12.2022	As may be constituted from time to time by separate order	---

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders"/"court proceedings".

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(Mukesh Gupta)
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Dated: 21.10.2022

ORDER NO. 196 of 2022

Hon'ble President, is pleased to order additional sitting for **CESTAT, New Delhi** on **18.11.2022** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
On 18.11.2022 at 2:30 p.m.	Hon'ble Mr. Justice Dilip Gupta, President	Difference of Opinion matter in E/51011/2019, E/51251/2019, E/51252/2019, E/52047/2019, E/52066/2019, E/52420/2019 and E/52487/2019 Party Name: Harit- Polytee Ganjato Plastfab Maha Mayay Steels Tirupati Balaji Furnace & Ors.

Note:

1. In the event of non sitting of the Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders"/"court proceedings".

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